

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SRI VARADARAJA FOOD EXPORTS PRIVATE LIMITED

Sl No	RELEVANT PARTICULARS	
1	Name of corporate debtor	SRI VARADARAJA FOOD EXPORTS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	27.01.2015
3	Authority under which corporate debtor is incorporated / registered	ROC - Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403TN2015PTC098971
5	Address of the registered office and principal office (if any) of corporate debtor	60, VARALAKSHMI NAGAR, MADURAVOYAL, , CHENNAI 600095
6	Insolvency commencement date in respect of corporate debtor	order dated 11.02.2020 and process commenced on 10.03.2020
7	Estimated date of closure of insolvency resolution process	10.08.2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Srividhya Subramanian IBBI/IPA-001/IP-P00659/2017-2018/ 11129
9	Address and e-mail of the interim resolution professional, as registered with the Board	2/583 Singaravelan Main Road I Cross Chinna Neelangarai Chennai 600115 srividhya.subramanians@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Ground Floor Shristi Crescendo 24 Desika Road Mylapore Chennai 600004 E Mail: svfeplcirp@gmail.com
11	Last date for submission of claims	24.03.2020
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) 1. Financial Creditors 2. Operational Creditors 3. Workmen or Employee 4. Creditors (Other than Financial and Operational creditors)
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per records perused
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Sri Varadaraja Food Exports Private Limited on 11.02.2020 (copy of the order was communicated to the undersigned on 14.02.2020) but the conditions set out in the order were complied with by the Petitioner/ Operational Creditor only on 10.03.2020. The creditors of Sri Varadaraja Food Exports Private Limited, are hereby called upon to submit their claims with proof on or before 24.03.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. For electronic submission please mail to svfeplcirp@gmail.com. Submission of false or misleading proofs of claim shall attract penalties.

Date: 12.03.2020
Place: Chennai

Srividhya Subramanian
Interim Resolution Professional